

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/3199/2025	SEKHA SARAWAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// ( //	AOR20220000263C202500010
2	D-BLAPL/3203/2025	JOHN KHADIA @ JON KHADIA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BELPAHAR /205 /2024 ( //	AOD20220003518C202500008
3	D-BLAPL/3207/2025	SURENDRA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GOLANTHARA (BERHAMPUR) /54 /2024 ( //	AOD20220003315C202500008
4	D-BLAPL/3212/2025 BLAPL/1193/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /382 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000474/2024	
5	D-BLAPL/3218/2025	MD. RAHAT VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	TURUMUNGA /214 /2024 ( //	
6	D-BLAPL/3222/2025	MIRINDA @ SOMANATH DAS VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	Maitri Vihar PS /547 /2024 ( //	
7	D-BLAPL/3223/2025 BLAPL/1184/2025	SASWAT KUMAR DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000001/2025	
8	D-BLAPL/3225/2025	KALU CHARAN PRADHAN @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /414 /2024 ( //	
9	D-BLAPL/3228/2025	SUNITA DAS @ DIDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MADHUPATNA /307 /2024 ( //	
10	D-BLAPL/3229/2025	PAPU TAREI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /414 /2024 ( //	
11	D-BLAPL/3231/2025	BANTI @ SUSANTA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANKI /381 /2024 ( //	

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12	D-BLAPL/3232/2025	KALIA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 () //	
13	D-BLAPL/3235/2025	SIBARAM TAREI @ RAJA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHALLIKOTE /414 /2024 () //	
14	D-BLAPL/3245/2025	AMARENDRA MOHAPATRA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	SPL.TASK FORCE /11 /2022 () //	
15	D-BLAPL/3250/2025	BIJAY KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/3255/2025	JEET BADAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1013 /2024 () //	
17	D-BLAPL/3258/2025	UMAKANTA MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	MANCHESWAR P.S. /617 /2024 () //	
18	D-BLAPL/3260/2025	PRASANT BARIK @ PRASANTA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	INFOCITY PS /10 /2025 () //	
19	D-BLAPL/3271/2025	PAGAL DAS @ AJAYA KUMAR DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /508 /2024 () //	
20	D-BLAPL/3273/2025	AKASH SINGH @ YUBARAJ SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	BYREE /255 /2024 () //	
21	D-BLAPL/3276/2025	JAGANNATH NAYAK @ HANDI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /648 /2024 () //	
22	D-BLAPL/3277/2025	MANOJ SUTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /168 /2024 () //	
23	D-BLAPL/3278/2025	MANOJ SUTAR	ASIT KUMAR JENA	KALIMELA /151 /2024	

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		VS	VS	()	//
24	D-BLAPL/3279/2025	STATE OF ODISHA AKASH MUKHI @ BADAL	CHANDRA SEKHAR MANDAL	BARIPADA TOWN /333 /2024	
		VS	VS	()	//
25	D-BLAPL/3280/2025	STATE OF ODISHA AMJAD KHAN	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	//
26	D-BLAPL/3281/2025	STATE OF ODISHA LINGARAJ MUDULI	AMLAN SHAKTI PAUL	NACHUNI /327 /2024	
		VS	VS	()	//
27	D-BLAPL/3282/2025	STATE OF ODISHA DIBYA RANJAN BEHERA @ CHINTU	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /835 /2024	
		VS	VS	()	//
28	D-BLAPL/3287/2025	STATE OF ODISHA SONU NIKHANDIA	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /283 /2024	
		VS	VS	()	//
29	D-CMAPL/4325/2025	STATE OF ODISHA M. JOGAMAYA	ADV.	//	
		VS	VS	()	//
30	D-CMAPL/4333/2025	STATE OF ODISHA INDUSTRIAL DEVELOPMENT CORPORATION OF ORISSA (PVT. LTD., BBSR. ADV.)	ADV.	//	
		VS	VS	()	//
31	D-CMP/4177/2025	STATE OF ODISHA RABINDRANATH PANIGRAHI	JAYDEEP PAL	//	
		VS	VS	()	//
32	D-CMP/4180/2025	M/S METRO BUILDERS ORISSA PVT. LTD., BBSR RAMAKANTA DASH	ATUL TRIPATHY	//	
		VS	VS	()	//
33	D-CMP/4186/2025	M/S. OCEANLINE STEVEDORS PVT. LTD., BBSR. NIRUPAMA NANDA	ATUL TRIPATHY	//	
		VS	VS	()	//
34	D-CMP/4255/2025	M/S. OCEANLINE STEVEDORS PVT. LTD., BBSR. SHANTIPADA PANDA	AMIT PRASAD BOSE	//	
		VS	VS	()	//

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35	D-CMP/4343/2025	SAKTIPADA PANDA SHANTIPADA PANDA VS	AMIT PRASAD BOSE VS	// // 0	
36	D-CMP/4345/2025	SAKTIPADA PANDA BISMITA PANDA VS	BHASKAR CHANDRA PANDA VS	// // 0	
37	D-CONTC/4208/2025	M/S. CESCO LTD.,(NOW TPCODL), BBSR LAXMI CHARAN PANIGRAHI VS	ADV. VS	// // 0	
38	D-CONTC/4215/2025	RUPAK KUJUR,SUB-REGISTRAR,BALLIGUDA,KANDHAMAL RAMESH CHANDRA MALLICK VS	ADV. VS	// // 0	
39	D-CONTC/4232/2025	SABYASACHI ROUT,INSPECTOR INCHARGE BIRIDI POLICE STATION,BIRIDI,JAGATSINGHPUR BABAJI CHARAN SWAIN VS	ADV. VS	// // 0	
40	D-CONTC/4241/2025	SAMARTH VERMA,IAS SUSRI SANGITA PANIGRAHI VS	GYANA RANJAN SETHI VS	// // 0	
41	D-CONTC/4268/2025	SANJIB KUMAR MISHRA,IAS MANISH THAKUR VS	ADV. VS	// // 0	
42	D-CONTC/4272/2025	MANOJ SATYAWAN MAHAJAN,IAS TAPESWARI THAKUR VS	ADV. VS	// // 0	
43	D-CONTC/4276/2025	MANOJ SATYAWAN MAHAJAN,IAS YAGNASENI THAKUR VS	ADV. VS	// // 0	
44	D-CONTC/4278/2025	MANOJ SATYAWAN MAHAJAN,IAS BIJAYA THAKUR VS	ADV. VS	// // 0	
45	D-CONTC/4281/2025	MANOJ SATYAWAN MAHAJAN,IAS SOMI PATEL VS	ADV. VS	// // 0	
		MANOJ SATYAWAN MAHAJAN,IAS		//	

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46	D-CONTC/4284/2025	THANA SUNDAR PATEL @ KAMBOS PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
47	D-CONTC/4289/2025	MAMATA PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
48	D-CONTC/4291/2025	PUJA RANI THAKUR VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
49	D-CONTC/4294/2025	SHIB SAGAR THAKUR VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
50	D-CONTC/4297/2025	LOMASH @ LAMBOS PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
51	D-CONTC/4301/2025	SABITA PATEL VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
52	D-CONTC/4304/2025	MADAN NAIK VS MANOJ SATYAWAN MAHAJAN,IAS	ADV. VS	// 0 //	
53	D-CONTC/4305/2025	TRIBIKRAM RANA VS MANOJ SATYAWAN MAHAJAN,IAS	SURYAKANTA DASH VS	// 0 //	
54	D-CONTC/4316/2025	DHRUBA CHARAN SAHU VS PRABHU DHAN,INSPECTOR INCHARGE OF POLICE,SAMBALPUR	AVIJIT PATNAIK VS	// 0 //	
55	D-CONTC/4321/2025	PRATYUSHA RAJESWARI SINGH VS MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA	ARYA TRIPATHY VS	// 0 //	
56	D-CONTR/3244/2025	DR.HADIBANDHU PANIGRAHY VS BRAJA KISHORE SAHOO,INVESTIGATING OFFICER,DSP VIGILANCE	ADV. VS	/0 0 //	
57	D-CRLA/3202/2025	NARENDRA KALO	UMA SHANKAR PATEL	SAMBALPUR VIGILANCE /35 /2002	AOR20220000263C202500011

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
58	D-CRLA/3233/2025	VINOD KUMAR	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /51 /2007	AOR20220001247C202500016
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
59	D-CRLA/3262/2025	JAGA @ JAGANNATH PAL	ANIRUDHA DAS	LINGARAJ P.S. /329 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/3268/2025	PARNASELLI JHANSI@P.JHANSI RANI	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /58 /2019	AOR20220001631C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/3286/2025	BISESWAR BHUYAR @ BISESWAR BHUNYAR	DHIRENDRA KUMAR MOHAPATRA	TALSARA /74 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/3204/2025	AVAYA KUMAR PARIDA	MANOJ PANIGRAHI	//	AOR20220001665C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/3213/2025	SAKI CHAKRAPANI	RAJIB LOCHAN PATTNAIK	KALIMELA /63 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/3221/2025	LIPUNA @ JAGAT JIBAN JENA	SURYA NARAYAN PANIGRAHI	KHARABEL NAGAR P.S. /354 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/3224/2025	RAMESH SATNAMI	BIKRAM CHANDRA GHADEI	BELTUKURI /85 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/3242/2025	MAGUNI PARIDA	HRUDANANDA MOHAPATRA	GADISAGADA /21 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/3249/2025	RATIKANTA DAKUA	SUSANTA KUMAR TRIPATHY	BARIA /80 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/3263/2025	LIPTI RANJAN SAHOO	RAMAKANTA PRADHAN	TIRTOL /227 /2024	
		VS	VS	()	

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69	D-CRLMC/3264/2025	STATE OF ODISHA DEBASMITA PATTANAİK VS	NIRANJAN PANDA VS	// KHURDA P.S. /174 /2017 ()	
70	D-CRLMC/3265/2025	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	ABHILASH MISHRA VS	// / /0 ()	
71	D-CRLMC/3266/2025	STATE OF ODISHA IMTIAZ KHAN VS	HARIPAD MOHANTY VS	// CANTONMENT ROAD /82 /2014 ()	
72	D-CRLMC/3267/2025	STATE OF ODISHA DANARDAN CHAKRA @ TUKUN VS	BIBEKANANDA MAHAPATRA VS	// / /0 ()	
73	D-CRLMC/3284/2025	BISWANATH GURU BISHAL BEHERA @ BANTY VS	DURGA PRASANNA MISHRA VS	// SAMBALPUR TOWN /404 /2021 ()	
74	D-CRLMP/3226/2025	STATE OF ODISHA JAYANTA KUMAR PRADHAN VS	ALOK KUMAR DAS VS	// / /0 ()	
75	D-CRLMP/3274/2025	STATE OF ODISHA SUNITA MATIA VS	RABINDRA NATH PRUSTY VS	// TIGIRIA /4 /2025 ()	
76	D-JCRLA/3205/2025 JCRLA/17/2025	STATE OF ODISHA SURA KADA VS	ADV. VS	// KHUNTUNI /63 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)	
77	D-JCRLA/3206/2025 JCRLA/14/2025	STATE OF ODISHA PRAKASH CHANDRA KANHAR @ BEDA VS	ADV VS	Spl/0000061/2018 KHAJURIPADA /53 /2018 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal)	
78	D-JCRLA/3214/2025 JCRLA/16/2025	STATE OF ODISHA KANHU CHARAN SAHU VS	ADV VS	Spl/0000053/2018 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)	
79	D-JCRLA/3215/2025 JCRLA/15/2025	STATE OF ODISHA BIBHISANA GOUDA VS	ADV VS	ST/0000057/2023 KABISURYANAGAR (KODALA) /269 /2020 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam)	
		STATE OF ODISHA		Spl/0000084/2020	

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80	D-JCRLA/3216/2025 JCRLA/13/2025	RUSHI@RUSHAV NAIK VS STATE OF ODISHA	ADV VS	CHHENDIPADA /313 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000066/2022	
81	D-JCRLA/3217/2025 JCRLA/12/2025	BHUBAN NAIK VS STATE OF ODISHA	ADV VS	PALLAHARA /54 /2018 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000014/2018	
82	D-JCRLA/3219/2025 JCRLA/11/2025	GANDHILAL SAHU VS STATE OF ODISHA	ADV VS	LOISINGHA(BOLANGIR) /267 /2021 1ST ADDL SESSIONS JUDGE CUM PO,CHILDRENS COURT, BALANGIR(Balangir) SC/0000113/2021	
83	D-MACA/4234/2025	ANITA SUAR VS SBI GENERAL INSURANCE CO. LTD., BBSR	BIKRAM CHANDRA GHADEI VS	// ()	
84	D-MATA/4193/2025	SUNIL PRADHAN VS MADHUSMITA PRADHAN	BIKRAM PRATAP DAS VS	// ()	
85	D-OTAPL/4342/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. EARTH MINERALS COMPANY LTD.	HRUSHI KANTI SATAPATHY,SR.S.C VS	// ()	AOR20220001780C202500010
86	D-RVWPET/4247/2025	XXX VS GTFRR	ADV. VS	// ()	
87	D-RVWPET/4249/2025	XXX VS XXXX	ADV. VS	// ()	
88	D-RVWPET/4252/2025	MANDULI MUNDA VS HRUSHIKESH SAHOO	ADV VS	// ()	
89	D-STREV/4351/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. KALINGA SPONGE IRON LIMITED	HRUSHI KANTI SATAPATHY,SR.S.C VS	// ()	AOR20220001780C202500011
90	D-WA/4202/2025	STATE OF ODISHA VS HRUSHIKESH JENA	SIDHARTH PRASAD DAS, A.G.A. VS	// ()	LOD20240000200C202500080
91	D-WA/4210/2025	KUNJA BIHARI SAHOO	PAMI RATH, (SR. ADV.)	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-WA/4217/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000194C202500079
		VS	VS	()	
		JYOTIKANTA SENAPATY		//	
93	D-WA/4222/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000200C202500081
		VS	VS	()	
		ALISHA @ ITISHREE MALLICK		//	
94	D-WA/4230/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.L	//	LOD20240000194C202500080
		VS	VS	()	
		LITU ROUT		//	
95	D-WA/4233/2025	STATE OF ODISHA	SONAK MISHRA ,A.S.C	//	LOD20240000200C202500082
		VS	VS	()	
		PRATIBHA SWAIN		//	
96	D-WA/4236/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//	LOD20240000194C202500081
		VS	VS	()	
		SWATI MOHANTY		//	
97	D-WA/4269/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN , A.G.A	//	LOD20240000194C202500082
		VS	VS	()	
		BHAGABAN BEHERA		//	
98	D-WA/4300/2025	STATE OF ODISHA	SONAK MISHRA,A.S.C	//	LOD20240000200C202500083
		VS	VS	()	
		SABILA FIRDOSH		//	
99	D-WA/4302/2025	STATE OF ODISHA	JAYANT KUMAR BAL,A.G.A	//	LOD20240000200C202500084
		VS	VS	()	
		BASANTA KUMAR BARIK		//	
100	D-WA/4308/2025	STATE OF ODISHA	DEBASIS NAYAK ,A.G.A	//	LOD20240000172C202500077
		VS	VS	()	
		INAMUL ISLAM		//	
101	D-WA/4310/2025	STATE OF ODISHA	SANJAY RATH , A.G.A	//	LOD20240000200C202500085
		VS	VS	()	
		BHABANI SINGH SAMANTA		//	
102	D-WA/4314/2025	SACHIDANANDA PARIDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	

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103	D-WA/4328/2025	STATE OF ODISHA STATE OF ODISHA VS PRASHANT KUMAR MISHRA	BIBEKANANDA NAYAK, A.G.A VS	// // ()	LOD20240000172C202500078
104	D-WP(C)/4170/2025	DIBYAJYOTI DANI VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	// // ()	AOR20230000705C202500004
105	D-WP(C)/4171/2025	DR.SURENDRA KUMAR SATAPATHY VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS , ODISHA	DIGANTA DAS VS	// // ()	
106	D-WP(C)/4172/2025	DR.JAYAKETAN TRIPATHY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
107	D-WP(C)/4173/2025 WP(C)/3246/2025	MANOJ KUMAR MARTHA VS ODISHA STAFF SELECTION COMMISSION, BBSR	KUNAL KUMAR SWAIN VS	// // ()	
108	D-WP(C)/4174/2025 WP(C)/3257/2025	DIBYARANJAN KHATOI VS ODISHA STAFF SELECTION COMMISSION, KHORDHA	KUNAL KUMAR SWAIN VS	// // ()	
109	D-WP(C)/4175/2025	SUDIPTA KUMAR DASH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
110	D-WP(C)/4176/2025	SUBASH CHANDRA MAJHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
111	D-WP(C)/4178/2025	SHRIKANTA KUMAR SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
112	D-WP(C)/4179/2025	UMAKANTA SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
113	D-WP(C)/4181/2025	MANOJ KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	

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114	D-WP(C)/4182/2025	BIJAYANANDA MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
115	D-WP(C)/4183/2025	NARAYAN MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
116	D-WP(C)/4184/2025	PRADIP KUMAR PADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
117	D-WP(C)/4185/2025	BHABANISANKAR MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
118	D-WP(C)/4187/2025	PANKAJ SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
119	D-WP(C)/4188/2025	ARUN KUMAR PANIGRAHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
120	D-WP(C)/4189/2025	MANOJ KUMAR MAHAKUL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
121	D-WP(C)/4190/2025	JAGABANDHU SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
122	D-WP(C)/4191/2025	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
123	D-WP(C)/4192/2025 WP(C)/3268/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500007
124	D-WP(C)/4194/2025	NETRANANDA BADAMALI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
125	D-WP(C)/4195/2025	SWARNALATA BISWAL	ANIL KUMAR BEHERA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-WP(C)/4196/2025	STATE OF ODISHA MANORANJAN SAHU	ANIL KUMAR BEHERA	//	
		VS	VS	0	
127	D-WP(C)/4197/2025	STATE OF ODISHA SATYANARAYAN MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
128	D-WP(C)/4198/2025	STATE OF ODISHA SUSAMA PRAVA DEI	ANIL KUMAR BEHERA	//	
		VS	VS	0	
129	D-WP(C)/4199/2025	STATE OF ODISHA PRAHALAD SAHU	ANIL KUMAR BEHERA	//	
		VS	VS	0	
130	D-WP(C)/4200/2025	STATE OF ODISHA BINAPANI NANDA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
131	D-WP(C)/4201/2025	STATE OF ODISHA KISHORE CHANDRA SAHU	ANIL KUMAR BEHERA	//	
		VS	VS	0	
132	D-WP(C)/4203/2025	STATE OF ODISHA ANUPAMA DAS	ANIL KUMAR BEHERA	//	
		VS	VS	0	
133	D-WP(C)/4204/2025	STATE OF ODISHA BIBHUTI BHUSAN NAYAK	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
134	D-WP(C)/4205/2025	STATE OF ODISHA BINOD BIHARI PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
135	D-WP(C)/4206/2025	STATE OF ODISHA PALAU SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
136	D-WP(C)/4207/2025	STATE OF ODISHA SOMANATH SAHU	TRILOCHAN NANDA	//	
	WP(C)/3301/2025	VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/4209/2025	STATE OF ODISHA RASHMIREKHA MOHANTA VS	MANAS PATI VS	// // 0	AOR20220001535C202500019
138	D-WP(C)/4211/2025 WP(C)/3288/2025	STATE OF ODISHA CHANDAN PRADHAN VS	PAMI RATH VS	// // 0	
139	D-WP(C)/4212/2025 WP(C)/3294/2025	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	PAMI RATH VS	// // 0	
140	D-WP(C)/4213/2025	STATE OF ODISHA HARIHAR MAJHI @ HARI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
141	D-WP(C)/4214/2025	STATE OF ODISHA NAKULA BEHERA VS	PRASANTA KUMAR MISHRA VS	// // 0	
142	D-WP(C)/4216/2025 WP(C)/3262/2025	STATE OF ORISSA DEBENDRA NATH BEHERA VS	NILAMADHAB SARKAR VS	// // 0	
143	D-WP(C)/4218/2025	STATE OF ODISHA PRAMODA KUMAR MISHRA VS	SANDHYARANI PANI VS	// // 0	AOR20230000010C202500003
144	D-WP(C)/4219/2025	COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT. MANORANJAN SAHU VS	DURGESH NARAYAN RATH VS	// // 0	
145	D-WP(C)/4220/2025	STATE OF ODISHA DEBASHISA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
146	D-WP(C)/4221/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	BIJAYA KUMAR SAHOO VS	// // 0	
147	D-WP(C)/4223/2025	STATE OF ODISHA SARALA KUMARI BARIK VS	DURGESH NARAYAN RATH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/4224/2025	P.SREENIVASA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //	
149	D-WP(C)/4225/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR SAHOO VS	// 0 //	
150	D-WP(C)/4226/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
151	D-WP(C)/4227/2025	MANJULA KUMARI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
152	D-WP(C)/4228/2025	SUJIT KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
153	D-WP(C)/4229/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR SAHOO VS	// 0 //	
154	D-WP(C)/4231/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
155	D-WP(C)/4235/2025	PURNA CHANDRA RAYGURU VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500004
156	D-WP(C)/4237/2025	SARAT KUMAR JENA VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR	GOKULANANDA SAHU VS	// 0 //	
157	D-WP(C)/4238/2025	BHARAT BAG VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
158	D-WP(C)/4239/2025	MUKTADEI MEHER VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
159	D-WP(C)/4240/2025	MAYADHAR RANA	PRAFULLA KUMAR MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/4242/2025	STATE OF ODISHA MANISH DAS	TRILOCHAN DASH	//	AOR20220002374C202500015
		VS	VS	()	
161	D-WP(C)/4243/2025	STATE OF ODISHA SATYANANDA MOHAPATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
162	D-WP(C)/4244/2025	STATE OF ORISSA CHITTARANJAN BHOI	LALIT SAHU	//	
		VS	VS	()	
163	D-WP(C)/4245/2025	STATE OF ODISHA MANISH DAS	TRILOCHAN DASH	//	AOR20220002374C202500016
		VS	VS	()	
164	D-WP(C)/4246/2025	STATE OF ODISHA KUMAR ABINASH SAHOO	SUBHRAJEET JENA	//	
		VS	VS	()	
165	D-WP(C)/4248/2025	CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR SIBA PRASAD SINGH	MANASH RANJAN BAUG	//	AOR20220002374C202500017
		VS	VS	()	
166	D-WP(C)/4250/2025	STATE OF ODISHA MANOJ KUMAR SHARMA	ADYASIDHI MISHRA	//	
		VS	VS	()	
167	D-WP(C)/4251/2025	UNION OF INDIA DHANESWAR BARAL	GOPINATH MISHRA	//	
		VS	VS	()	
168	D-WP(C)/4253/2025	ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR PRAMOD KUMAR PRUSTY	CHITRASEN PARIDA	//	AOR20220001432C202500003
		VS	VS	()	
169	D-WP(C)/4254/2025	COMMISSIONER OF CT AND GST GOUTAM MAITI	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
170	D-WP(C)/4256/2025	COLLECTOR, BHADRAK PRAMOD KUMAR PRUSTY	CHITRASEN PARIDA	//	AOR20220001432C202500004
		VS	VS	()	

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**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/4257/2025	COMMISSIONER OF CT AND GST SITU SAHOO VS STATE OF ODISHA	AZRA JAMAL VS	// // 0 //	
172	D-WP(C)/4258/2025	NIGAMANANDA BHUE @ JHANKAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500018
173	D-WP(C)/4259/2025	JANAKRAM BHOI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
174	D-WP(C)/4260/2025	SADHANA PRIYADARSHINI SWAIN VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
175	D-WP(C)/4261/2025	DAGARA DHARUA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
176	D-WP(C)/4262/2025	SATABDI MISHRA VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
177	D-WP(C)/4263/2025	RASHMI CHOUDHURY VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
178	D-WP(C)/4264/2025	JOGESH PARIDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
179	D-WP(C)/4265/2025	ANUSWAYA PRUSTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
180	D-WP(C)/4266/2025	HILLTOP HIRISE PRIVATE LIMITED, DHANBAD, JHARKHAND VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	RAMANATH RANJAN BARIK VS	// 0 //	
181	D-WP(C)/4267/2025	DR. TAAPOI SAMAL VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/4270/2025	TAPASWINI BHUYAN VS STATE OF ODISHA	SUBASH CHANDRA TRIPATHY VS	// 0 //	
183	D-WP(C)/4271/2025	DR. HARISHCHANDRA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
184	D-WP(C)/4273/2025	DR.SANTI LATA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
185	D-WP(C)/4274/2025	DR. HRUDAYA RANJAN SATAPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
186	D-WP(C)/4275/2025	DR. TAPATI DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
187	D-WP(C)/4277/2025	SANTISWARUPA PRADHAN VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //	
188	D-WP(C)/4279/2025	BAIKUNTHA CHARAN PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
189	D-WP(C)/4280/2025	UMA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
190	D-WP(C)/4282/2025	DR. GOPA RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
191	D-WP(C)/4283/2025	RAJASHREE MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
192	D-WP(C)/4285/2025	DR.BINEETA ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
193	D-WP(C)/4286/2025	TILATTAMA MOHANTY	SUBHADUTTA ROUTRAY	//	

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**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/4287/2025	BASANTA KUMAR NAIK	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/4288/2025	DR. SIBA PRASAD NANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/4290/2025	DR.SAROJ NALINI DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/4292/2025	ARUNA PRAVA MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/4293/2025	DR.SHASHADHAR DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/4295/2025	GOLOK MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/4296/2025	MAA DUKHI BHUASUNI VSS, AMBILIJHARI, CUTTACK	ANESH PRASAD SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/4298/2025	PRANITA MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/4299/2025	DR.RAMA NATH ACHARYA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/4303/2025	SAMIR RANJAN PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/4306/2025	RANJIT KUMAR TARAI	KAILASH CHANDRA MISHRA	//	AOR20230000698C202500001
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE HEAD H.R AND I.R AND E.S,(W.O.D.L)SAMBALPUR		//	
205	D-WP(C)/4307/2025	DR.SNEHAPRAVA DAS	MANORANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/4309/2025	BULU BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/4311/2025	KUNI BEHERA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/4312/2025	SANTOSH KUMAR MUDULI	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
209	D-WP(C)/4313/2025	GIRISH KANTA MOHANTY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/4315/2025	GIRISH KANTA MOHANTY	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/4317/2025	ABHIRAM SWAIN	RAGHUNATH BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
212	D-WP(C)/4318/2025	BIDYABATI TRIPATHY	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
213	D-WP(C)/4319/2025	SURYAMANI SAHOO	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/4320/2025	PRADEEP KUMAR SETHI	RAGHUNATH BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
215	D-WP(C)/4322/2025	DR.ARDHENDU SEKHAR BHOI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/4323/2025	SUNYALATA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	
217	D-WP(C)/4324/2025	KARTIK CHANDRA SAHOO VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
218	D-WP(C)/4326/2025	SUMANTA MAHAKUD VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
219	D-WP(C)/4327/2025	BIJAY KUMAR ROUT VS UNION OF INDIA	RAGHUNATH BISWAL VS	// 0 //	
220	D-WP(C)/4329/2025	M/S JUNGLEE PLY TRADING AND CO., BBSR VS THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS	// 0 //	
221	D-WP(C)/4330/2025	BHARAT BEHERA VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	// 0 //	
222	D-WP(C)/4331/2025	TEJMATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/4332/2025	BIDULATA PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/4334/2025	SUSHILA MAJHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/4335/2025	SOHANA PARWIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
226	D-WP(C)/4336/2025	KETASHMI NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/4337/2025	BINOD DAS	JYOTI PRAKASH SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/4338/2025	DAMAYANTI TAKRI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/4339/2025	NAMITA SABAR	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/4340/2025	PRIYATAMA MISHRA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/4341/2025	HAREKRUSHNA SAHOO	SIDHARTH SANKAR MOHAPATRA	//	
		VS	VS	0	
		THE A.O., P.N.B, BBSR		//	
232	D-WP(C)/4344/2025	HRUDANANDA NATHI	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/4346/2025	CHITTA RANJAN PRAHARAJ	RAJESH KUMAR MAHAPATRA	//	AOR20220001639C202500004
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/4347/2025	CHATURBHUJA RAUL	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/4348/2025	RASNABATI KUMAR	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/4349/2025	HARIHARA SAHOO	SANKAR PRAASAD PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/4350/2025	RAUTA MUNDA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/4352/2025	RINKI NIAL	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/4353/2025	STATE OF ODISHA AKESH BAG VS	AMIT PRASAD BOSE VS	// // ()	
240	D-WP(C)/4354/2025	STATE OF ODISHA MALAYA KUMAR MUND VS	DHANANJAYA MUND VS	// // ()	
241	D-WP(C)/4355/2025	STATE OF ODISHA DEBAKI NAIK VS	SUKANTA KUMAR MISHRA VS	// // ()	
242	D-WP(C)/4356/2025	STATE OF ODISHA ASUTOSH DEVIPRASAD ROUT VS	SUBHADUTTA ROUTH VS	// // ()	
243	D-WP(C)/4357/2025	STATE OF ODISHA DEEPANJALI SAGARIA VS	SUKANTA KUMAR MISHRA VS	// // ()	
244	D-ABLAPL/3200/2025	STATE OF ODISHA KAPIL KUMR VERMA VS	UMA SHANKAR PATEL VS	TALSARA /5 /2020 ()	AOR20220000263C202500009
245	D-ABLAPL/3201/2025	STATE OF ODISHA MANOJ DAS @ BISHNU CHARAN DAS VS	RABI NARAYAN SAHU VS	// KANAS /267 /2024 ()	AOR20250000065C202500001
246	D-ABLAPL/3208/2025	STATE OF ODISHA NARSINGH BADARAITA VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /91 /2018 ()	
247	D-ABLAPL/3209/2025	STATE OF ODISHA MITHUN SUNA VS	SK. ZAFARULLA VS	// LATHOR /59 /2024 ()	
248	D-ABLAPL/3210/2025	STATE OF ODISHA UTTAM KUMAR DAS @ UTTAM DAS VS	SMRUTI RANJAN ROUT VS	// DERABIS /134 /2023 ()	
249	D-ABLAPL/3211/2025	STATE OF ODISHA TIANA @ PRANABANDHU BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// KANTAMAL /219 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/3220/2025	AKASH NAYAK @ SUBHAJIT NAYAK VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	LAXMISAGAR P.S. /9 /2025 () //	
251	D-ABLAPL/3227/2025	SUBASH KUMAR MAJHI @ SUBASH CHANDRA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /61 /2022 () //	
252	D-ABLAPL/3230/2025	GHANASHYAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /17 /2025 () //	AOR20220001631C202500033
253	D-ABLAPL/3234/2025	ARUN JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NAUGAON /19 /2025 () //	
254	D-ABLAPL/3236/2025	SIPRAMJYOTI BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LOISINGHA(BOLANGIR) /24 /2025 () //	
255	D-ABLAPL/3237/2025	ALOK CHANDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0 () //	
256	D-ABLAPL/3238/2025	SATYAJIT PARIJA VS STATE OF ODISHA	HARAPRIYA PATRA VS	CHANDRASEKHARPUR /899 /2024 () //	
257	D-ABLAPL/3239/2025	ANUJ KUMAR YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
258	D-ABLAPL/3240/2025	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	N.T.P.C. /16 /2025 () //	
259	D-ABLAPL/3241/2025	ASHWINI KUMAR BARIK VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 () //	
260	D-ABLAPL/3243/2025	TRILOCHAN @ BIKUL SAHU VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	BARGARH SADAR /5 /2025 () //	AOR20220001431C202500002
261	D-ABLAPL/3246/2025	RANJAN KUMAR MAHALIK @ MOHALLIK	KULDEEP MOHANTY	BALASORE SADAR /158 /2023	AOD20240000012C202500019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/01/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-ABLAPL/3247/2025	STATE OF ODISHA NAKULA KHUNTIA	PARTHA SARATHI DAS	BOLANI /6 /2025	AOD20240000364C202500008
		VS	VS	()	
263	D-ABLAPL/3248/2025	STATE OF ODISHA SESHA @ SESA DHARUA	SACHIDANANDA PADHEE	barpalli /176 /2024	
		VS	VS	()	
264	D-ABLAPL/3251/2025	STATE OF ODISHA TAHIR AHMAD	AMULYA RATNA PANDA	TIGIRIA /1 /2022	
		VS	VS	()	
265	D-ABLAPL/3252/2025	STATE OF ODISHA BIPRA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /47 /2023	
		VS	VS	()	
266	D-ABLAPL/3253/2025	STATE OF ODISHA KRUSHNA CHANDRA DAS	AMULYA RATNA PANDA	PHIRINGIA /47 /2023	
		VS	VS	()	
267	D-ABLAPL/3254/2025	STATE OF ODISHA BILUA MALLICK @ BIBHUTI MALICK	AMULYA RATNA PANDA	KUAKHIA /37 /2025	
		VS	VS	()	
268	D-ABLAPL/3256/2025	STATE OF ODISHA MITU GANGEI @ PRABHAT GANGEI	BADAL KUMAR BEHERA	SINGLA /96 /2024	AOR20220001087C202500008
		VS	VS	()	
269	D-ABLAPL/3257/2025	STATE OF ODISHA SANATAN BARIK @ CHINTU	SATYA RANJAN MULIA	TANGI /22 /2025	
		VS	VS	()	
270	D-ABLAPL/3259/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO	SATYA RANJAN MULIA	MADHUPATNA /11 /2025	
		VS	VS	()	
271	D-ABLAPL/3261/2025	STATE OF ODISHA BINOD NAG	JNYANANANDA PANDA	MUDANPUR RAMPUR /11 /2025	
		VS	VS	()	
272	D-ABLAPL/3269/2025	STATE OF ODISHA JASHOBANTI BEHERA @ JASOBANTI	BIJAY KUMAR BEHERA	DEOGAON /263 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/3270/2025	STATE OF ODISHA SAMEER KUMAR BEHERA VS	SAURAV TIBREWAL VS	// MAHILA (BERHAMPUR) /113 /2024 ()	
274	D-ABLAPL/3272/2025	STATE OF ODISHA SIPUN PALEI @ PARSHURAM PALEI VS	MD. GOLAM MADANI VS	// AGARAPADA /242 /2024 ()	
275	D-ABLAPL/3275/2025	STATE OF ODISHA DEBADUTTA @ DEBU DAS VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /287 /2024 ()	
276	D-ABLAPL/3283/2025	STATE OF ODISHA MOJESH EKKA VS	DURGA PRASANNA MISHRA VS	// BONAI /244 /2024 ()	
277	D-ABLAPL/3285/2025	STATE OF ODISHA RAKESH BEHERA VS	GAJENDRANATH ROUT VS	// BOUDH /15 /2025 ()	AOR20220004106C202500009
278	D-ABLAPL/3288/2025	STATE OF ODISHA SIDHARTH SANKAR SWAIN VS	BHABANI SANKAR DAS VS	// / /0 ()	
279	D-ABLAPL/3289/2025	STATE OF ODISHA ARUN KUMAR JENA @ ARUN JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// NAUGAON /19 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :30/01/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/4351/2025 STREV/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	3/2025
2	D-OTAPL/4342/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	11/2025
3	D-OTAPL/4342/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	12/2025
4	D-RVWPET/4252/2025 RVWPET/ /	MANDULI MUNDA MP	ADV	40/2025
5	D-RPFAM/283/2023 RPFAM/283/2023	BIJAY NAYAK MP		62/2025
6	D-RPFAM/211/2019 RPFAM/211/2019	TAPAN MAHARANA MP	M/S.AJAYA KU.PRADHAN	63/2025
7	D-RPFAM/211/2019 RPFAM/211/2019	TAPAN MAHARANA MP	M/S.AJAYA KU.PRADHAN	64/2025
8	D-CMAPL/2070/2025 CMAPL/19/2025	LOKANATH PARIDA MP	BHASKAR CHANDRA PANDA	69/2025
9	D-CMAPL/4333/2025 CMAPL/ /	INDUSTRIAL DEVELOPMENT CORPORATIO MP	PANORATHI,SR.LD,BBSR	70/2025
10	D-FAO/3307/2025 FAO/ /	THE REGIONAL MANAGER, M/S ORIENTAR MP	INDRAJITROY,SR.LD,BBSR	71/2025
11	D-FAO/575/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,SAM MP	SOMNATH ROY	72/2025
12	D-FAO/2770/2025 FAO/ /	EMPLOYEES STATE INSURANCE CORPORATIO MP	MONORATHI,SR.LD,BBSR	73/2025
13	D-CRLREV/3136/2025 CRLREV/ /	KRUSHNA CHANDRA SAHOO MP	DIBYAJYOTI SAHOO	87/2025
14	D-BLAPL/3059/2025 BLAPL/1114/2025	KUMARA MIRDHA MP	JUGALA KISHORE PANDA	139/2025
15	D-BLAPL/11108/2023 BLAPL/11108/2023	NAKULA DEBARPALLI MP		140/2025
16	D-BLAPL/2/2025 BLAPL/53/2025	ASEEM RAY MP	BHABANI SHANKAR DASPARIDA	141/2025
17	D-BLAPL/39423/2024 BLAPL/163/2025	BALIA @ BALARAM PARIDA MP	RAKESH BEHERA	142/2025
18	D-BLAPL/6592/2024 BLAPL/1926/2024	RAJ DEEPAK PRASAD @ KALUA MP	MR. BISWAJIT RANJAN TRIPATHY, T. GOPINATH MURTY	143/2025
19	D-RSA/232/2014 RSA/232/2014	SAKUNTOLA MOHANTA MP	M/S.BHABANI SANKER DAS	155/2025
20	D-RSA/8733/2024 RSA/64/2024	MAMATA BEHERA MP	BAIJAYANTI MOHANTY	156/2025
21	D-RSA/2804/2025 RSA/ /	SATYABHAMA SATPATHY MP	BIKRAM RATH	157/2025
22	D-CMP/4177/2025 CMP/ /	RABINDRANATH PANIGRAHI MP	JAYDEEP PAL	175/2025
23	D-CMP/3754/2025 CMP/ /	SARAT KUMAR BEHERA MP	BIJAYA KUMAR BEHERA 1	176/2025
24	D-CMP/43551/2024 CMP/1208/2024	DEBASIS HATI MP	BHASKAR CHANDRA PANDA	177/2025
25	D-CMP/4255/2025 CMP/ /	SHANTIPADA PANDA MP	AMIT PRASAD BOSE	178/2025
26	D-CMP/4343/2025	SHANTIPADA PANDA	AMIT PRASAD BOSE	

	CMP/ /	MP		179/2025
27	D-ABLAPL/36343/2024	SUPHALA SAHU		
	ABLAPL/13861/2024	MP		273/2025
28	D-ABLAPL/39209/2024	CHAKRADHAR MAHANTA		
	ABLAPL/63/2025	MP		274/2025
29	D-ABLAPL/28906/2024	SK.ARFAN @ SEK. ARFAN		
	ABLAPL/10861/2024	MP		275/2025
30	D-ABLAPL/6134/2020	BIBEKANANDA PRADHAN		
	ABLAPL/6134/2020	MP		276/2025
31	D-ABLAPL/27757/2024	TINA @ SUSANTA KUMAR BISWAL		
	ABLAPL/10199/2024	MP		277/2025
32	D-ABLAPL/33978/2024	RAMESH CHANDRA MAHALIK @ MOHALIK		
	ABLAPL/13022/2024	MP		278/2025
33	D-ABLAPL/34305/2024	SURESH BEJ		
	ABLAPL/13041/2024	MP		279/2025
34	D-ABLAPL/36954/2024	BIBEK NAIK	OM PRAKASH SARAN	
	ABLAPL/14448/2024	MP		280/2025
35	D-ABLAPL/2502/2024	SANTOSH @ SANTOSH KUMAR BALIARSINGH		
	ABLAPL/1562/2024	MP		281/2025
36	D-CRLA/3202/2025	NARENDRA KALO	UMA SHANKAR PATEL	
	CRLA/ /	MP		360/2025
37	D-CRLA/3202/2025	NARENDRA KALO	UMA SHANKAR PATEL	
	CRLA/ /	MP		361/2025
38	D-CRLMC/38831/2024	PUSPANJALI SAHU	MANAS KUMAR CHAND	
	CRLMC/412/2025	MP		362/2025
39	D-CRLA/4471/2024	SUKAN@SUKADEV PADHI	SUBRATA PANDA	
	CRLA/125/2024	MP		362/2025
40	D-CRLMC/38393/2024	KANHU CHARAN SAHOO	SUBASH CHANDRA PUSPALAKA	
	CRLMC/424/2025	MP		363/2025
41	D-CRLA/36207/2024	CHAITAN @ CHAITANYA MUNDA	DEEPAK KU SAHOO	
	CRLA/ /	MP		363/2025
42	D-CRLMC/34613/2024	DINESH DAS CHETTIAR		
	CRLMC/4359/2024	MP		364/2025
43	D-CRLA/36207/2024	CHAITAN @ CHAITANYA MUNDA	DEEPAK KU SAHOO	
	CRLA/ /	MP		364/2025
44	D-CRLA/36207/2024	CHAITAN @ CHAITANYA MUNDA	DEEPAK KU SAHOO	
	CRLA/ /	MP		365/2025
45	D-CRLMC/3221/2025	LIPUNA @ JAGAT JIBAN JENA	SURYA NARAYAN PANIGRAHI	
	CRLMC/ /	MP		365/2025
46	D-CRLMC/3224/2025	RAMESH SATNAMI	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		366/2025
47	D-CRLA/36612/2024	VICTIM	SRINIBASH SATAPATHY	
	CRLA/137/2025	MP		366/2025
48	D-CRLA/33943/2024	JABARSINGH MAJHI		
	CRLA/1264/2024	MP		367/2025
49	D-CRLMC/3249/2025	RATIKANTA DAKUA	SUSANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		367/2025
50	D-CRLA/1161/2023	KUNI BEHERA	SAPAN KUMAR PAL	
	CRLA/1161/2023	MP		368/2025
51	D-CRLMC/31878/2024	MRUTUNJAYA SWAIN	RABINDRA NATH PRUSTY	
	CRLMC/4108/2024	MP		368/2025
52	D-CRLA/3233/2025	VINOD KUMAR	DEVASHIS PANDA	
	CRLA/ /	MP		369/2025
53	D-CRLMC/39057/2024	ANANT BEHERA	DR. SUJATA DASH	
	CRLMC/441/2025	MP		369/2025
54	D-CRLA/3233/2025	VINOD KUMAR	DEVASHIS PANDA	
	CRLA/ /	MP		370/2025
55	D-CRLMC/3265/2025	PRAMOD KUMAR SWAIN	ABHILASH MISHRA	
	CRLMC/ /	MP		370/2025
56	D-CRLA/3233/2025	VINOD KUMAR	DEVASHIS PANDA	
	CRLA/ /	MP		371/2025
57	D-CRLMC/3267/2025	DANARDAN CHAKRA @ TUKUN	BIBEKANANDA MAHAPATRA	
	CRLMC/ /	MP		371/2025

58	D-CRLA/30952/2024 CRLA/1035/2024	SHOVANA TAH @ JENA MP		372/2025
59	D-CRLA/165/2023 CRLA/165/2023	ANAM@SATYA PRAKASH JENA MP	PUSPAMITRA MOHAPATRA, MR. SOURA CHANDRA MOHAPATRA	373/2025
60	D-CRLA/65/2018 CRLA/65/2018	SIBA HANS@SHIBA HANS MP	M/S.S.S.RAY	374/2025
61	D-CRLA/3286/2025 CRLA/ /	BISESWAR BHUYAR @ BISESWAR BHUNYAN MP	HIRENDRA KUMAR MOHAPATRA	375/2025
62	D-CRLA/3286/2025 CRLA/ /	BISESWAR BHUYAR @ BISESWAR BHUNYAN MP	HIRENDRA KUMAR MOHAPATRA	376/2025
63	D-CRLA/3286/2025 CRLA/ /	BISESWAR BHUYAR @ BISESWAR BHUNYAN MP	HIRENDRA KUMAR MOHAPATRA	377/2025
64	D-MACA/54159/2024 MACA/142/2025	THE DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD.,CUTTACK MP		378/2025
65	D-MACA/3587/2025 MACA/ /	KAILASH PANDA MP	HIMANSHU SEKHAR MISHRA	379/2025
66	D-MACA/4234/2025 MACA/ /	ANITA SUAR MP	BIKRAM CHANDRA GHADEI	380/2025
67	D-MACA/4234/2025 MACA/ /	ANITA SUAR MP	BIKRAM CHANDRA GHADEI	381/2025
68	D-MACA/54619/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	KOLKATA	382/2025
69	D-MACA/54582/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO LTD. MP	KOLKATA	383/2025
70	D-MACA/54610/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD. MP	KOLKATA	384/2025
71	D-MACA/4047/2025 MACA/ /	BISWAJIT SAHOO MP	KAPILA CHARAN NAYAK	385/2025
72	D-MACA/4047/2025 MACA/ /	BISWAJIT SAHOO MP	KAPILA CHARAN NAYAK	386/2025
73	D-MACA/1906/2025 MACA/ /	CHOLA MANDALAM GENERAL INSURANCE CO LTD. MP	KHORDHA	387/2025
74	D-WA/20081/2024 WA/1120/2024	MAMATA PATRA MP	SAMIR KUMAR MISHRA, (SENIOR ADV)	825/2025
75	D-WA/4210/2025 WA/ /	KUNJA BIHARI SAHOO MP	PAMI RATH, (SR. ADV.)	826/2025
76	D-WA/4217/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	827/2025
77	D-WA/4217/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	828/2025
78	D-WA/4217/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA,A.S.C	829/2025
79	D-WA/4202/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS, A.G.A.	830/2025
80	D-WA/4202/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS, A.G.A.	831/2025
81	D-WA/4233/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA ,A.S.C	832/2025
82	D-WA/4233/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA ,A.S.C	833/2025
83	D-WA/4233/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA ,A.S.C	834/2025
84	D-WA/4269/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN , A.G.A	835/2025
85	D-WA/4269/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN , A.G.A	836/2025
86	D-WA/4269/2025 WA/ /	STATE OF ODISHA MP	SANJIB KUMAR SWAIN , A.G.A	837/2025
87	D-WA/4222/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	838/2025
88	D-WA/4222/2025 WA/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C.	839/2025
89	D-WA/4222/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	

90	WA/ / D-WA/4300/2025	MP STATE OF ODISHA	SONAK MISHRA,A.S.C	840/2025
91	WA/ / D-WA/4300/2025	MP STATE OF ODISHA	SONAK MISHRA,A.S.C	841/2025
92	WA/ / D-WA/4300/2025	MP STATE OF ODISHA	SONAK MISHRA,A.S.C	842/2025
93	WA/ / D-WA/4302/2025	MP STATE OF ODISHA	JAYANT KUMAR BAL,A.G.A	843/2025
94	WA/ / D-WA/4302/2025	MP STATE OF ODISHA	JAYANT KUMAR BAL,A.G.A	844/2025
95	WA/ / D-WA/4308/2025	MP STATE OF ODISHA	DEBASIS NAYAK ,A.G.A	845/2025
96	WA/ / D-WA/4308/2025	MP STATE OF ODISHA	DEBASIS NAYAK ,A.G.A	846/2025
97	WA/ / D-WA/4230/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.L	847/2025
98	WA/ / D-WA/4230/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.L	848/2025
99	WA/ / D-WA/4230/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.L	849/2025
100	WA/ / D-WA/4310/2025	MP STATE OF ODISHA	SANJAY RATH , A.G.A	850/2025
101	WA/ / D-WA/4310/2025	MP STATE OF ODISHA	SANJAY RATH , A.G.A	851/2025
102	WA/ / D-WA/4310/2025	MP STATE OF ODISHA	SANJAY RATH , A.G.A	852/2025
103	WA/ / D-WA/4236/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.	853/2025
104	WA/ / D-WA/4236/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.	854/2025
105	WA/ / D-WA/4236/2025	MP STATE OF ODISHA	SONAK MISHRA, A.S.C.	855/2025
106	WA/ / D-WA/4328/2025	MP STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A	856/2025
107	WA/ / D-WA/4328/2025	MP STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A	857/2025
108	WA/ / D-WA/4328/2025	MP STATE OF ODISHA	BIBEKANANDA NAYAK, A.G.A	858/2025
109	WP(C)/ / D-WP(C)/4171/2025	MP DR.SURENDRA KUMAR SATAPATHY	DIGANTA DAS	859/2025
110	WP(C)/ / D-WP(C)/4174/2025	MP DIBYARANJAN KHATOI	KUNAL KUMAR SWAIN	1789/2025
111	WP(C)/ / D-WP(C)/4173/2025	MP MANOJ KUMAR MARTHA	KUNAL KUMAR SWAIN	1790/2025
112	WP(C)/ / D-WP(C)/48428/2024	MP PHALGUNI SAHU		1791/2025
113	WP(C)/ / D-WP(C)/29142/2024	MP SOMANATH SAHU	TRILOCHAN NANDA	1792/2025
114	WP(C)/ / D-WP(C)/4207/2025	MP MP		1793/2025
114	WP(C)/ / D-WP(C)/3215/2025	MP AKSHAYA KUMAR PANDA	JYOTIRMAY GUPTA	1794/2025
115	WP(C)/ / D-WP(C)/4211/2025	MP CHANDAN PRADHAN	PAMI RATH	1795/2025
116	WP(C)/ / D-WP(C)/3288/2025	MP MP		1795/2025
116	WP(C)/ / D-WP(C)/4212/2025	MP RANJAN KUMAR PRADHAN	PAMI RATH	1796/2025
117	WP(C)/ / D-WP(C)/3294/2025	MP MP		1796/2025
117	WP(C)/ / D-WP(C)/4214/2025	MP NAKULA BEHERA	PRASANTA KUMAR MISHRA	1797/2025
118	WP(C)/ / D-WP(C)/4192/2025	MP DILLIP KUMAR SWAIN	KURESH PRASAD DASH	1797/2025
119	WP(C)/ / D-WP(C)/3268/2025	MP MP		1798/2025
119	WP(C)/ / D-WP(C)/36111/2023	MP M/S JAYADURGA CHEMICALS, KHORDHA		1799/2025
120	WP(C)/ / D-WP(C)/4224/2025	MP P.SREENIVASA RAO	SWAPNA KUMAR OJHA	1800/2025

121	D-WP(C)/53322/2024 WP(C)/ /	RAMACHANDRA SAHOO MP	GOPINATH MISHRA	1801/2025
122	D-WP(C)/37938/2023 WP(C)/37938/2023	KARUNAKARA BALIARSINGH @ KARUNASINGH MP	SANJAY KUMAR PATTANAIK	1802/2025
123	D-WP(C)/55181/2024 WP(C)/3156/2025	PRAMILA HARICHANDAN MP	ATMAJIT MANMITH DAS	1803/2025
124	D-WP(C)/52388/2024 WP(C)/31914/2024	DIVYAM AGARWAL MP	RAMESH AGARWAL	1804/2025
125	D-WP(C)/4238/2025 WP(C)/ /	BHARAT BAG MP	SAROJ KUMAR PADHY	1805/2025
126	D-WP(C)/51973/2024 WP(C)/31722/2024	SURABHI PRADHAN MP	BISWAJIT RANJAN TRIPATHY	1806/2025
127	D-WP(C)/52578/2024 WP(C)/32173/2024	ISWAR CHANDRA MALLICK MP	PABITRA KUMAR NAYAK	1807/2025
128	D-WP(C)/27112/2013 WP(C)/27112/2013	KANAK DURGA THAKURAN MP		1808/2025
129	D-WP(C)/51699/2024 WP(C)/31846/2024	LATIFA KHATUN MP	CHANDRAKANTA NAYAK	1809/2025
130	D-WP(C)/51699/2024 WP(C)/31846/2024	LATIFA KHATUN MP	CHANDRAKANTA NAYAK	1810/2025
131	D-WP(C)/54404/2024 WP(C)/3219/2025	KABITA BHATRA MP	MAHENDRA KUMAR SAHOO	1811/2025
132	D-WP(C)/4253/2025 WP(C)/ /	PRAMOD KUMAR PRUSTY MP	CHITRASEN PARIDA	1812/2025
133	D-WP(C)/4254/2025 WP(C)/ /	GOUTAM MAITI MP	BIBHUTI BHUSAN SWAIN	1813/2025
134	D-WP(C)/54393/2024 WP(C)/3215/2025	BANITA NAYAK MP	MAHENDRA KUMAR SAHOO	1814/2025
135	D-WP(C)/54405/2024 WP(C)/3222/2025	LAKSHYAPATI SABAR MP	MAHENDRA KUMAR SAHOO	1815/2025
136	D-WP(C)/4257/2025 WP(C)/ /	SITU SAHOO MP	AZRA JAMAL	1816/2025
137	D-WP(C)/54407/2024 WP(C)/3239/2025	SULOCHANA NAIK MP	MAHENDRA KUMAR SAHOO	1817/2025
138	D-WP(C)/54408/2024 WP(C)/3241/2025	BASUDEV MALLIK MP	MAHENDRA KUMAR SAHOO	1818/2025
139	D-WP(C)/4256/2025 WP(C)/ /	PRAMOD KUMAR PRUSTY MP	CHITRASEN PARIDA	1819/2025
140	D-WP(C)/4261/2025 WP(C)/ /	DAGARA DHARUA MP	AMIT PRASAD BOSE	1820/2025
141	D-WP(C)/22123/2018 WP(C)/22123/2018	NATIONAL ALUMINIUM COMPANY LTD. MP	M/S.TANMAY MISHRA	1821/2025
142	D-WP(C)/4264/2025 WP(C)/ /	JOGESH PARIDA MP	SHASHANKA SHEKHAR PATRA	1822/2025
143	D-WP(C)/4266/2025 WP(C)/ /	HILLTOP HIRISE PRIVATE LIMITED, DHANBAD MP	PRABHAKAR KHANDHAR BARIK	1823/2025
144	D-WP(C)/4277/2025 WP(C)/ /	SANTISWARUPA PRADHAN MP	LALATENDU KANUNGO	1824/2025
145	D-WP(C)/4296/2025 WP(C)/ /	MAA DUKHI BHUASUNI VSS, AMBILIJHAR MP	JIJANESH PRASAD SAMAL	1825/2025
146	D-WP(C)/52007/2024 WP(C)/31681/2024	SANTANU KUMAR DAS MP		1826/2025
147	D-WP(C)/4317/2025 WP(C)/ /	ABHIRAM SWAIN MP	RAGHUNATH BISWAL	1827/2025
148	D-WP(C)/4320/2025 WP(C)/ /	PRADEEP KUMAR SETHI MP	RAGHUNATH BISWAL	1828/2025
149	D-WP(C)/4323/2025 WP(C)/ /	SUNYALATA MOHAPATRA MP	ACHYUTANANDA PATTANAIK	1829/2025
150	D-WP(C)/4324/2025 WP(C)/ /	KARTIK CHANDRA SAHOO MP	RAGHUNATH BISWAL	1830/2025
151	D-WP(C)/4327/2025 WP(C)/ /	BIJAY KUMAR ROUT MP	RAGHUNATH BISWAL	1831/2025
152	D-WP(C)/4330/2025	BHARAT BEHERA	JYOTI PRAKASH SAMAL	

	WP(C)/ /	MP		1832/2025
153	D-WP(C)/4329/2025	M/S.JUNGLEE PLY TRADING AND CO., BBSR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		1833/2025
154	D-WP(C)/4341/2025	HAREKRUSHNA SAHOO	SIDHARTH SANKAR MOHAPATRA	
	WP(C)/ /	MP		1834/2025
155	D-WP(C)/4919/2023	AVIMANYU SAHU	SASWATI MOHAPATRA	
	WP(C)/4919/2023	MP		1835/2025
156	D-WP(C)/21030/2022	SK REHEMAT ALI	BHAWANI SANKAR PANIGRAHI	
	WP(C)/21030/2022	MP		1836/2025
157	D-WP(C)/4346/2025	CHITTA RANJAN PRAHARAJ	RAJESH KUMAR MAHAPATRA	
	WP(C)/ /	MP		1837/2025
158	D-WP(C)/4353/2025	AKESH BAG	AMIT PRASAD BOSE	
	WP(C)/ /	MP		1838/2025
159	D-WP(C)/4337/2025	BINOD DAS	JYOTI PRAKASH SAMAL	
	WP(C)/ /	MP		1839/2025
160	D-WP(C)/54400/2024	ANITA KUMARI SETHI	MAHENDRA KUMAR SAHOO	
	WP(C)/3204/2025	MP		1840/2025
161	D-WP(C)/54401/2024	NANDITA SINGH	MAHENDRA KUMAR SAHOO	
	WP(C)/3209/2025	MP		1841/2025
162	D-WP(C)/54406/2024	NIRAKAR PARIDA	MAHENDRA KUMAR SAHOO	
	WP(C)/3225/2025	MP		1842/2025
163	D-WP(C)/54392/2024	MINAKSHI SINGH	MAHENDRA KUMAR SAHOO	
	WP(C)/3226/2025	MP		1843/2025
164	D-WP(C)/54391/2024	KUMUDINI SARDAR	MAHENDRA KUMAR SAHOO	
	WP(C)/3228/2025	MP		1844/2025
165	D-WP(C)/54347/2024	KSHITISH KUMAR PATRA	MAHENDRA KUMAR SAHOO	
	WP(C)/3235/2025	MP		1845/2025
166	D-WP(C)/54268/2024	SANTOSH KUMAR MISHRA	SHASHI BHUSAN JENA	
	WP(C)/3265/2025	MP		1846/2025
167	D-WP(C)/54409/2024	PRATAP PUJARI	MAHENDRA KUMAR SAHOO	
	WP(C)/3296/2025	MP		1847/2025